

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SHREE ASHTVINAYAK GEMS AND STONES
PRIVATE LIMITED**

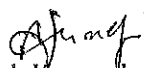
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shree Ashtvinayak Gems and Stones Private Limited
2.	Date of incorporation of corporate debtor	19/02/2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52390DL2009PTC187766
5.	Address of the registered office and principal office (if any) of corporate debtor	Balaji Plaza, 2 nd Floor, 1157/1139 Kucha Mahajani, Chandni Chowk, New Delhi- 110006
6.	Insolvency commencement date in respect of corporate debtor	10 th December, 2019
7.	Estimated date of closure of insolvency resolution process	07 th June, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ashok Kumar Juneja (LL.B, FCS, ACMA, DBF, NCFM, ADICA, M. COM) IBBI/IPA-002/IP-N00117/2017-18/10286
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1203, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi-110001 Email Id: ashokjuneja@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1203, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi-110001 Email Id: ip.ashtvinayak@gmail.com
11.	Last date for submission of claims	26 th December, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms can be downloaded from:- Weblink: https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Shree Ashtvinayak Gems and Stones Private Limited** on 10th December, 2019.

The creditors of **Shree Ashtvinayak Gems and Stones Private Limited**, are hereby called upon to submit their claims with proof on or before 26th December, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Ashok Kumar Juneja

Regn. No. : IBBI/IPA-002/IP-N00117/2017-18/10286

Date: 12.12.2019
Place: New Delhi